

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.44(1)(c)–HC/2021/ 8379**

**13<sup>th</sup> April, 2021**

**C I R C U L A R**

It is for general information of all concerned that if any medical exigency arises in the High Court premises during Court Working Hours/Office Hours, the following 02(two) officials of the High Court of Tripura may be contacted for immediate medical attention in addition to the Doctor attached in the High Court Medical Unit:

- (01) **Smti. Soma Deb Nag**, Bachelor in Pharmacy,  
Contact No.9436902100
- (02) **Sri Jayanta Saha**, Diploma in Pharmacy,  
Contact No.9856574595

By order,

Sd/–

**(D. M. Jamatia)**  
**Registrar General**

**No.F.44(1)(c)–HC/2021/ 8380–8426**

**13<sup>th</sup> April, 2021**

**Copy to:**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The President, High Court Bar Association, Agartala;
07. The Secretary, High Court Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Assistant Solicitor General of India, Govt. of India, Agartala;
10. The Public Prosecutor, High Court of Tripura, Agartala;

11. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Registrar (Judicial), High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. The Deputy Registrar(s), High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 20. The System Analyst, Computer Section, High Court of Tripura, Agartala with a direction to upload the circular in the official website of the High Court;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Court Officer, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. All the Sections, High Court of Tripura, Agartala;
26. Notice Board of the Court-house; and
27. File No.F.11(38)-HC/2021.

D-0 13/4/21  
**Registrar General**